

DIVISION BENCH

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/405(KB)2021

In

C.P. (IB)/140(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	PUNJAB NATIONAL BANK Vs. PRITHVI FERRO ALLOYS PRIVATE LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Rahul Auddy, Advocate] For RP
1. Ms. Ankita Upadhyay, Advocate] For applicant

ORDER

1. Ld. Counsel for the RP present. Ld. Counsel for the applicant present.
2. The Resolution Plan has already been approved by this Adjudicating Authority. In this circumstances, IA/405(KB)2021 has become infructuous and dismissed as such.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.